

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No. 425
CP/139/ND/2023

IN THE MATTER OF:

Wal-Mart India Private Limited

...

Applicant

Under Section 66

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the RD

: Ms. Jyoti Khurana, Mr. Aakash Sharma, for
RD

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **14.05.2024**.

-SD-
(Court Officer)